
Khalid Hamid Sohail Vs State of Jammu & Kashmir and Others

Service Writ Petition (SWP) No. 519 of 2002

Court: Jammu & Kashmir High Court

Date of Decision: Aug. 11, 2010

Citation: (2010) 3 JKJ 646

Hon'ble Judges: Mansoor Ahmad Mir, J

Bench: Single Bench

Final Decision: Dismissed

Judgement